



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/350/2020

Monday, this the 11th day of August, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**

Zahidah Parveen Sheikh, Age 32 years, W/o Fayaz Ahmed Dar, R/o  
Thatharka, Zone Gool, District Ramban.

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.....Applicant

(Mr. R.D. Singh Bandral, Advocate)

Versus

1. UT of J&K through Principal Secretary, School Education Department, Civil Secretariat, Srinagar, Pin-190 001.
2. Director, Directorate of School Education, Muthi, Jammu.
3. Chief Education Officer, C.E.O. Office, District Ramban.
4. Chief Education Officer, C.E.O. Office, District Reasi, Pin-182311.
5. Shameem Akhter, W/o Nazakat Hussain, R/o Throu, Tehsil Throu, District Reasi (Presently posted as Techer Govt. Middle School Bahri, Throu, Zone Arnas, Distt. Reasi)

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R (ORAL)****Rakesh Sagar Jain, Member (J):**

1. The present OA has been filed seeking directions to the respondents to transfer the applicant on permanent basis, from Zone Mahore, District Reasi to Zone Gool, District Ramban, preferably in Primary School Sosani (Chachawa), where already a post is lying vacant.
2. Admit.
3. Issue notice. Sh. Sudesh Magotra, DAG, appears and accepts notice on behalf of the respondents. He seeks time to file reply affidavit.
4. However, during the arguments, it is seen that the representation filed by the applicant in this regard is still pending before the respondents. Hence, we deem it fit to direct the respondents, at this stage, to consider and decide the representation of the applicant within two weeks from the date of receipt of a certified copy of this order, keeping in view the Transfer Policy 2015 as well as the orders passed in similarly situated persons.
5. OA stands disposed of with the above directions. No costs.

**(Pradeep Kumar)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member(J)**

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